

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.793  
TO BE ANSWERED ON 21-7-2016

**Open Defecation**

†793. SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI ASADUDDIN OWAISI:  
SHRIMATI POONAMBEN MAADAM:  
KUMARI SUSHMITA DEV:  
SHRI JYOTIRADITYA M.SCINDIA:  
SHRI DHARMENDRA YADAV:  
SHRI ANANDRAO ADSUL:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number and percentage of districts declared as open defecation-free(ODF) in the country, State-wise;
- (b) the time by which the remaining districts are likely to be made ODF;
- (c) the details of the monitoring mechanism to check open defecation in the country for effective implementation of Swachh Bharat Mission;
- (d) whether the Government has spread awareness and made efforts to bring behavioural change among the people by publishing advertisements to encourage them to use toilets and, if so, the details thereof and the expenditure incurred thereon during each of the last three years and the current year, State-wise and the extent to which the practice of open defecation has been discouraged; and
- (e) whether the Union Government has recently instructed the State Governments to impose fine on those caught defecating/urinating in the open and if so, the details thereof and the response of the States thereon?

## ANSWER

### MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

#### (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) State-wise, the number and percentage of districts declared as open defecation-free (ODF) is at Annexure-1.

(b) All districts are likely to be made ODF by 2<sup>nd</sup> October, 2019.

(c) Ministry of Drinking Water and Sanitation has issued Guidelines for Open Defecation Free (ODF) verification vide letter No-S-11011/3/2015-SBM dated 3rd September, 2015. State Governments are conducting ODF verification using different processes. Some States are conducting ODF verification through inter-district teams. ODF declared and verified Villages are being entered on Online Integrated Management Information System (IMIS) maintained by Ministry, which is in public domain. There is also a provision of 3<sup>rd</sup> Party verification by Ministry for ODF villages.

(d) The focus of Swachh Bharat Mission (Gramin) is on behaviour change of people to adopt safe sanitation and hygiene. In order to educate the people, the programme lays emphasis on community involvement. Up to 8% of total resources can be spent on Information, Education and Communication (IEC) - of these 5% are to be spent at the State and district levels. The States have been advised to spend at least 60% of IEC funds for inter-personal communication (IPC) activities. Many States are focusing on community approach, wherein the people are directly triggered and made aware about the importance of sanitation and hygiene using triggering tools. Besides, conventional IEC tools are also used to educate the people. Sanitation Coverage, which was **42.05%** on **2.10.2014**, has increased to **53.18%** on **18.7.2016**. State-wise, central expenditure incurred on IEC during each of the last three years and the current year is at Annexure-2.

(e) No, Madam.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.793 due for reply on 21-7-2016**

**State-wise, number and percentage of districts declared as open defecation-free (ODF)**

| S.N. | State/UT          | Total Districts | ODF Declared districts | %ODF districts |
|------|-------------------|-----------------|------------------------|----------------|
| 1    | A & N Ilands      | 3               | 0                      | 0.00           |
| 2    | Andhra Pradesh    | 13              | 0                      | 0.00           |
| 3    | Arunachal Pradesh | 16              | 0                      | 0.00           |
| 4    | Assam             | 27              | 0                      | 0.00           |
| 5    | Bihar             | 38              | 0                      | 0.00           |
| 6    | Chhattisgarh      | 27              | 0                      | 0.00           |
| 7    | D & N Haveli      | 1               | 0                      | 0.00           |
| 8    | Goa               | 2               | 0                      | 0.00           |
| 9    | Gujarat           | 33              | 1                      | 3.03           |
| 10   | Haryana           | 21              | 0                      | 0.00           |
| 11   | Himachal Pradesh  | 12              | 2                      | 16.67          |
| 12   | Jammu & Kashmir   | 22              | 0                      | 0.00           |
| 13   | Jharkhand         | 24              | 0                      | 0.00           |
| 14   | Karnataka         | 30              | 1                      | 3.33           |
| 15   | Kerala            | 14              | 0                      | 0.00           |
| 16   | Madhya Pradesh    | 51              | 1                      | 1.96           |
| 17   | Maharashtra       | 34              | 1                      | 2.94           |
| 18   | Manipur           | 9               | 0                      | 0.00           |
| 19   | Meghalaya         | 7               | 0                      | 0.00           |
| 20   | Mizoram           | 8               | 0                      | 0.00           |
| 21   | Nagaland          | 11              | 0                      | 0.00           |
| 22   | Odisha            | 30              | 0                      | 0.00           |
| 23   | Puducherry        | 2               | 0                      | 0.00           |
| 24   | Punjab            | 22              | 1                      | 4.55           |
| 25   | Rajasthan         | 33              | 4                      | 12.12          |
| 26   | Sikkim            | 4               | 4                      | 100.00         |
| 27   | Tamil Nadu        | 31              | 0                      | 0.00           |
| 28   | Telangana         | 9               | 0                      | 0.00           |
| 29   | Tripura           | 8               | 0                      | 0.00           |
| 30   | Uttar Pradesh     | 75              | 0                      | 0.00           |
| 31   | Uttarakhand       | 13              | 0                      | 0.00           |
| 32   | West Bengal       | 20              | 2                      | 10.00          |
|      |                   | <b>650</b>      | <b>17</b>              | <b>2.62</b>    |

**Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.793 due for reply on 21-7-2016**

**State-wise, central expenditure incurred on IEC during each of the last three years and the current year**

Rs. In crore

| S.N. | State/UT          | 2013-14       | 2014-15       | 2015-16       | 2016-17     |
|------|-------------------|---------------|---------------|---------------|-------------|
| 1    | A & N Ilands      | 0.00          | 0.00          | 0.00          | 0.00        |
| 2    | Andhra Pradesh    | 18.22         | 14.48         | 4.19          | 0.35        |
| 3    | Arunachal Pradesh | 2.27          | 0.61          | 2.13          | 0.00        |
| 4    | Assam             | 3.18          | 2.76          | 2.73          | 0.01        |
| 5    | Bihar             | 18.97         | 14.69         | 10.06         | 0.01        |
| 6    | Chhattisgarh      | 3.20          | 1.52          | 3.82          | 2.03        |
| 7    | D & N Haveli      | 0.00          | 0.00          | 0.00          | 0.00        |
| 8    | Goa               | 0.00          | 0.00          | 0.00          | 0.00        |
| 9    | Gujarat           | 5.44          | 5.21          | 2.19          | 0.08        |
| 10   | Haryana           | 0.88          | 2.56          | 3.06          | 0.05        |
| 11   | Himachal Pradesh  | 1.58          | 1.58          | 1.34          | 0.00        |
| 12   | Jammu & Kashmir   | 2.05          | 0.05          | 1.05          | 0.00        |
| 13   | Jharkhand         | 6.75          | 7.40          | 4.70          | 0.04        |
| 14   | Karnataka         | 5.94          | 4.99          | 6.51          | 0.00        |
| 15   | Kerala            | 1.91          | 2.12          | 3.52          | 0.26        |
| 16   | Madhya Pradesh    | 22.49         | 7.96          | 4.48          | 0.46        |
| 17   | Maharashtra       | 11.07         | 8.78          | 7.17          | 0.25        |
| 18   | Manipur           | 0.26          | 0.83          | 0.42          | 0.00        |
| 19   | Meghalaya         | 3.05          | 2.20          | 4.77          | 0.37        |
| 20   | Mizoram           | 0.54          | 1.24          | 0.22          | 0.05        |
| 21   | Nagaland          | 3.09          | 1.24          | 1.69          | 0.16        |
| 22   | Odisha            | 3.03          | 4.31          | 4.11          | 0.52        |
| 23   | Puducherry        | 0.00          | 0.00          | 0.00          | 0.00        |
| 24   | Punjab            | 0.00          | 0.72          | 1.12          | 0.00        |
| 25   | Rajasthan         | 2.20          | 3.70          | 4.24          | 0.17        |
| 26   | Sikkim            | 0.43          | 1.01          | 0.18          | 0.00        |
| 27   | Tamil Nadu        | 17.49         | 3.15          | 10.21         | 0.00        |
| 28   | Telangana         | 12.70         | 1.67          | 2.73          | 0.01        |
| 29   | Tripura           | 0.75          | 1.17          | 1.29          | 0.00        |
| 30   | Uttar Pradesh     | 11.07         | 12.56         | 5.49          | 0.01        |
| 31   | Uttarakhand       | 1.63          | 1.73          | 0.73          | 0.00        |
| 32   | West Bengal       | 15.33         | 10.98         | 15.01         | 0.00        |
|      |                   | <b>175.48</b> | <b>121.22</b> | <b>109.16</b> | <b>4.83</b> |